

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF ASSA ABLOY ENTRANCE SYSTEMS INDIA PRIVATE LIMITED

1.	Name of corporate person	ASSA ABLOY Entrance Systems India Private Limited
2.	Date of incorporation of corporate person	03/05/2010
3.	Authority under which corporate person is incorporated /registered	Registrar of Companies, Maharashtra, Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number of corporate person	U74900MH2010FTC202698
5.	Address of the Registered Office and Principal Office (If Any) of corporate person	B -7 Om Parshwanath Apartments, Desai & Sheth Nagar, Sai Baba Nagar, Borivali (W) Mumbai 400092
6.	Liquidation Commencement Date Of Corporate Person	20 th December, 2019
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Mr. Sekar Ananthanarayan B 305, Sai Jyote, Lalubhai Park West, Vile Parle (W), Mumbai – 400056, Maharashtra, India Email: a.sekar.cs@gmail.com Tel.: 9820229134 IP Registration No: IBBI/IPA-003/IP-N00052/2017-18/10492
8.	Last date for submission of claims	18 th January, 2020

Notice is hereby given that ASSA ABLOY Entrance Systems India Private Limited has commenced voluntary liquidation on 20th December, 2019.

The stakeholders of ASSA ABLOY Entrance Systems India Private Limited are hereby called upon to submit a proof of their claims, on or before 18th January, 2020, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Sekar Ananthanarayan
Liquidator

Date: 20th December, 2019
Place: Mumbai